

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3285  
ANSWERED ON:13.12.2012  
PROTESTS AGAINST NATIONAL WATER POLICY  
Gaddigoudar Shri P.C.

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether it has come to the notice of the Union Government that the National Water Policy 2012, announced by the Government has been protested country wide;
- (b) if so, the details thereof, State-wise;
- (c) whether the policy has infringed the rights of elected public representatives of villages and cities and is allegedly against the provisions of the Constitution; and
- (d) if so, the details thereof and the reaction of the Union Government thereto?

**Answer**

THE MINISTER OF WATER RESOURCES ( SHRI HARISH RAWAT)

(a) & (b) Though comments have been received on the draft National Water Policy

(2012) from various stake holders including public, but there has been no instance of country wide protests against its provisions.

(c) & (d) There is no recommendation in the Draft National Water Policy (2012) which infringes upon the rights of elected representatives of the villages and cities or is against the provisions of the Constitution. On the contrary, the Draft National Water Policy (2012) provides for the involvement of Water Users Associations (WUAs), local governing bodies and the communities in planning and management of water resources.